

Seventeenth Loksabha

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Title: Regarding medical education of Ukraine returned medical students.**SHRI B. B. PATIL (ZAHIRABAD):** Hon. Speaker, Sir, thank you for giving me the opportunity to speak in the House today.

I would like to raise a very important issue in regard to medical education of 700 students who have returned from Ukraine. ... (*Interruptions*) Keeping the hardship faced by these students in view, they may be enabled to join medical colleges in the country in equivalent semesters by relaxing the regulations in vogue.

For this purpose, permission may be accorded to proportionately increase the seats in different medical colleges on one-time basis to accommodate these students in equivalent semesters.

Our hon. CM, KCR Garu has written a letter to the hon. PM. A copy of the letter was also submitted in the PMO. Several meetings have been organized in the Health Ministry regarding further education of medical students who have returned from Ukraine, China, and Philippines. But till now the final decision is awaited.

I, therefore, request the hon. Prime Minister and the Government not to play with the future of our students and provide justice to them by increasing the seats in different medical colleges on one-time basis as a special case to help them complete their education. Thank you.